

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/116/2016
NAME OF THE PETITIONER(S)	:	A.R. Rajasekar
NAME OF THE RESPONDENT(S)	:	M/s i Gen Power System Private Limited & 3 others
UNDER SECTION	:	111, 237, 397/398, 402, 403 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY G. VI MOHAN KUMAR	Counsel for Respondent	G. V. Mohan
4) Anukund S Sai Vihari	Counsel for Petitioner	Sai Vihari

ORDER

Counsel representing both the parties present. Counsel for the respondent prayed time stating that another CP No. 80/2017, which is filed under Sec. 252 of Companies Act, 2013 is pending. In view of the above, prayed time for making submissions. **Time is enlarged at request of both sides. Put up on 25.10.2017 at 10.30 a.m.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)